

**HIGH COURT AT CALCUTTA**  
**APPELLATE SIDE**

**PRELIMINARY SCREENING TEST FOR RECRUITMENT OF LOWER DIVISION**  
**ASSISTANT IN THE HIGH COURT TO BE HELD ON SUNDAY, THE 9<sup>TH</sup>**  
**FEBRUARY, 2014.**

**NOTIFICATION**

**No. 256/1 - RG.**

**Dated, Calcutta, the 6<sup>th</sup> February, 2014.**

This is for general information of all concerned that :

- (i) Visually Handicapped Candidates (candidates suffering from blindness or low vision) will be allowed to appear at the Examination Hall (Centre) bringing their own scribe having academic qualification not higher than the required prescribed qualification (i.e. a pass in Higher Secondary or equivalent examination) for the Examination and they will be allowed @ 10 minutes extra time i.e. 15 minutes extra time for the test since the Preliminary Screening Test is of 1 ½ hours and separate sitting arrangement will be made for such candidates (and/or for scribe).
- (ii) Expenses for the same will not borne by the High Court at Calcutta.
- (iii) Under no circumstances scribe will be provided by the High Court at Calcutta.
- (iv) For use of Scribe, mentioned above, some particulars are to be filled up in a format and the same should be signed by both the candidate as well as the scribe concerned. The Scribe should furnish copies of his self attested testimonials at the centre before commencement of the test.
- (v) All concerned should also strictly follow the instructions as mentioned in the Admit Card/Question Booklet/Answer (O.M.R.) Sheet for the test.

**By Order,**

**Sd/-**  
**(Mir Dara Sheko)**  
**Registrar General**

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**FEBRUARY, 2014.**

**Particulars of the scribe for candidates suffering from Blindness or low vision.**

**Date of Examination** : **Sunday, the 9<sup>th</sup> February, 2014.**  
**TIME** : **11.00 a.m. to 12.30 p.m. (+ 15 minutes additional time i.e. upto 12.45 p.m. will be allowed for those candidates who will be permitted to take the assistance of scribe).**

1. **Name of the Candidate** : .....

**Roll No.** : .....

**Name of the Examination Centre** : .....

.....

.....

3. **PARTICULARS OF THE SCRIBE**

(a) **Name (in block letters)** : .....

(b) **Educational Qualification** : .....

.....

(c) **Name of the Institution last attended** : .....

.....

(d) **Address for communication** : .....

3. **RELATIONSHIP, IF ANY, OF THE SCRIBE WITH THE CANDIDATE** : .....

**DECLARATION**

- ② I do hereby declare that I possess educational qualifications not higher than the requisite qualification for the examination. (The self attested copies of relevant testimonials are annexed with this Proforma).
- ② I do also declare that the particulars furnished above are true and correct to the best of my knowledge and belief. I have read/been read out the instructions of the High Court at Calcutta as published in the Court's website as well as mentioned in the Admit Card in respect of Preliminary Screening Test for recruitment of Lower Division Assistant in the High Court at Calcutta to be held on 9<sup>th</sup> February, 2014 and I do hereby undertake to abide by them.

.....  
(Signature/thumb impression of the candidate)

.....  
(Signature of the Scribe)

.....  
(Signature of the invigilator in-charge)

.....  
(Signature of the Centre in-charge)